
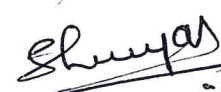


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	For hearing	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIMABHA 96000 34643 maheshvencal @ vmacs.co.in	PCS for petitioners	
2	Shreyas A 9036118414 For VCB Associates	for Respondents 1 to 5	

PCS for petitioner is present. Heard in part. PCS is directed to file written submissions.
Counsel for R-1 to 5 is present.

For continuation, list it on 13.11.2017.


MEMBER (J)


MEMBER (T)